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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00591/2017**

**Thursday, this the 5<sup>th</sup> day of September, 2019**

**C O R A M :**

**HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Baby Girija.N.,  
Aged 51 years,  
W/o.Vijayan (late),  
Senior Telecom Office Assistant,  
Office of the General Manager Telecom,  
Bharat Sanchar Nigam Limited, Malappuram.  
Residing at Sree Vaikuntam, Vengeri P.O.,  
Kozhikode – 673 010.

...Applicant

**(By Advocate Mr.T.C.Govindaswamy)**

**v e r s u s**

1. The Chairman-cum-Managing Director,  
Bharat Sanchar Nigam Limited,  
Corporate Office, 223, 2<sup>nd</sup> Floor,  
Eastern Court Building, Janpath,  
New Delhi – 110 001.
2. The Chief General Manager Telecom,  
Bharat Sanchar Nigam Limited,  
Kerala Circle, Thiruvananthapuram – 695 033.
3. The General Manager Telecom,  
Bharat Sanchar Nigam Limited (BSNL),  
Malappuram – 676 505. ...Respondents

**(By Advocate Mr.T.C.Krishna)**

This application having been heard on 5<sup>th</sup> September 2019, the Tribunal on the same day delivered the following :

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**O R D E R (O R A L)**

When the matter came up for consideration today, learned counsel for the applicant submitted that the respondents are considering the prayer of the applicant in the O.A favourably and he sought permission of this Tribunal to withdraw the O.A., which is not opposed by the other side. Permission is granted. The O.A is dismissed as withdrawn. No costs.

(Dated this the 5<sup>th</sup> day of September 2019)

**ASHISH KALIA  
JUDICIAL MEMBER**

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**List of Annexures in O.A.No.180/00591/2017**

- 1. Annexure A-1** – A copy of the communication bearing No.9-1/2014-Rectt dated 1.3.2016 issued from the office of the 1<sup>st</sup> respondent.
- 2. Annexure A-2** – A copy of the communication bearing No.9-1/2016-Rectt dated 8.8.2016 issued from the office of the 1<sup>st</sup> respondent.
- 3. Annexure A-3** – A copy of the letter bearing No.HR-II/JAO/Genl/2016-17/54 dated 21.11.2016 issued from the office of the 2<sup>nd</sup> respondent.
- 4. Annexure A-4** – A copy of the letter bearing No.Rectt/3-4/JAO-LICE/2016/64 dated 8.2.2017, issued from the office of the 2<sup>nd</sup> respondent.
- 5. Annexure A-5** – A copy of the common order dated 4.4.2017 in O.A.No.152/2017 and O.A.No.290/2017 rendered by this Hon'ble Tribunal.
- 6. Annexure A-6** – A copy of the representation dated 27.6.2017 submitted to the 1<sup>st</sup> respondent through proper channel.
- 7. Annexure A-7** – A copy of the order bearing No.RET/52-1/2016/JAO 40%/Vol.III/67 dated 1.9.2017 published by the BSNL, Tamil Nadu Circle, Chennai – 6.
- 8. Annexure R-1-A** – A copy of the said letter dated 16/11/2016 issued by BSNL Corporate Office.
- 9. Annexure R-1-B** – A copy of the said letter dated 18/11/2016 issued by BSNL Corporate Office.
- 10. Annexure R-1-C** – A copy of the letter dated 1/2/2017 along with relevant portion of list of candidates.
- 11. Annexure R-1-D** – A copy of the letter dated 23/2/2017 along with list of candidates issued by BSNL Kerala Circle.
- 12. Annexure R-1-E** – A copy of the letter dated 21.10.2016 issued by BSNL Corporate Office.
- 13. Annexure R-1-F** – A copy of the approval of the CGMT in the merit list in the note sheet.
- 14. Annexure R-1-G** – A copy of the joining report of Sri.Pradeep.K.P.
- 15. Annexure R-1-H** – A copy of the joining report of Smt.Minu Mohan.

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**16. Annexure R-1-I** – A copy of the said letter dated 1/12/2017 issued by the BSNL Corporate Office.

**17. Annexure R-1-J** – A copy of the said letter dated 18/8/2017 issued by Recruitment Wing of BSNL Corporate Office.

**18. Annexure R-1-K** – A copy of the said letter dated 7/12/2017 issued by DGM(HR), O/o.CGMT Trivandrum.

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